

LOK SABHA

UNSTARRED QUESTION NO. 4037

TO BE ANSWERED ON 27.3.2017

CNG FOR VEHICLES

**4037. SHRI MANSHANKAR NINAMA:
SHRI BHARAT SINGH:
SHRI PARESH RAVAL:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the steps taken by the Government to promote use of CNG in public transport vehicles including two wheelers across the country and roadmap prepared to provide CNG in all cities in order to reduce pollution in the cities;
- (b) whether the Government has set any target to provide CNG across the country in various public transport vehicles including two wheelers and if so, the details thereof and the steps taken to achieve the pollution control measures by promoting CNG across the country and achievement made in this regard;
- (c) the installed production and consumption of CNG in the country along with the steps taken to ensure its optimum availability in all cities, State/UT-wise;
- (d) whether the GAIL/Indraprastha Gas Limited have set up/proposes to set up CNG filling stations in the country to meet the demand for clean fuel and if so, the details thereof, State/UT-wise including Gujarat; and
- (e) the efforts made by the Government to achieve the target fixed in this regard and the cities/villages identified for setting up CNG stations in future and the extent of success achieved therefrom and the funds sanctioned/spent thereon, State/UT-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b): The Government is giving top priority to City Gas Distribution (CGD) sector while allocating domestically produced natural gas. The steps taken to promote use of CNG in public/private transport vehicles, inter-alia, include the following:

(i) 100% requirement of CNG (Transport) segment is being met through domestic natural gas so as to make the CNG affordable to the end consumers.

(ii) As on 01-03-2017, 1197 CNG stations have been set up across the country, which are catering to the demand of approximately 29.5 lakh CNG vehicles.

(iii) Special CNG refueling facility has been set up at Shakurbasti Railway Station to supply CNG to Diesel Electric Multiple Unit (DEMU) shuttles running on mix of diesel and CNG.

(iv) The transport corporations carry out inter-state movement of CNG vehicles and operation of commercial vehicles on CNG/Liquefied Natural Gas (LNG) in the country. Government has been advising the concerned State Governments to run the public/private transport in the cities, where CGD network is available on CNG.

(v) In order to reduce pollution, a pilot project to run two wheelers on Compressed Natural Gas (CNG) has been started.

(c): Consumption of natural gas for transport in the authorized GAs is at **Annexure-I**.

(d) & (e): Indraprastha Gas Limited (IGL) is responsible for setting up of CNG stations in Delhi/NCR. The process of establishing CNG stations in the authorized GAs is taken up by the authorized entity based on the techno-commercial viability of the area.

In the year 2007, Government has established the Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006 to award the work for the development of City Gas Distribution (CGD) network which includes PNG/CNG network. PNGRB considers Geographical Areas (GAs)/Districts for development of CGD including CNG network in a phased manner depending upon the availability of pipeline connectivity and gas sources.

PNGRB identifies various GAs for future bidding rounds considering various aspects viz. natural gas pipeline connectivity/natural gas source, en-route the upcoming/under-development authorized natural gas pipeline. As on date, PNGRB has authorized CGD entities in 76 Geographical Areas (GAs) across the country. The details of CNG stations across the country as available on PPAC's website as on 01.3.2017 are at **Annexure-II**. Expenditure on setting up of CNG stations is incurred by the concerned authorized entity.

ANNEXURE-I REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4037 TO BE ANSWERED ON 27.3.2017

Status of CNG Consumption in the Country

As on 31.01.2017

S. No.	Name of the CGD Network	Name of the State	Entity Authorized	CNG Sales (MMSCMD) (Cumulative for financial year)
1	Kakinada CGD Network	Andhra Pradesh	Bhagyanagar Gas Limited	0.0027
2	Vijaywada CGD Network		Bhagyanagar Gas Limited	0.0052
3	West Godavari District CGD Network		Proposed Consortium of APGDCL and HPCL (CAH)	0.0002
			TOTAL	0.0081
4	Delhi CGD Network	Delhi	Indraprastha Gas Limited	3.0172
			TOTAL	3.0172
5	Ahmedabad City and Daskroi Area	Gujarat	Adani Gas Limited	0.3969
6	Amreli District		Gujarat Gas Limited	0.0001
7	Anand		Charotar Gas Sahakari Mandali Limited	0.0052
8	Anand		Gujarat Gas Limited	0.0230
9	Bhavnagar CGD Network		Gujarat Gas Limited	0.0237
10	Dahej Vagra Taluka		Gujarat Gas Limited	0.0035
11	Ghandhinagar Mehsana Sabarkantha CGD Network		Sabarmati Gas Limited	0.2749
12	Hazira		Gujarat Gas Limited	0.0091
13	Jamnagar CGD Network		Gujarat Gas Limited	0.0218
14	Nadiad		Gujarat Gas Limited	0.0636
15	Navsari		Gujarat Gas Limited	0.0421
16	Panchmahal District		Gujarat Gas Limited	0.0250
17	Rajkot		Gujarat Gas Limited	0.1566
18	Surat-Bharuch-Ankleshwar		Gujarat Gas Limited	0.4275
19	Surendranagar		Gujarat Gas Limited	0.0464
20	Vadodara CGD Network	Vadodara Gas Limited	0.0562	
21	Valsad	Gujarat Gas Limited	0.0865	
			TOTAL	1.6622
22	Sonipat CGD Network	Haryana	Gail Gas Limited	0.0437
			TOTAL	0.0437
23	Dewas CGD Network	Madhya Pradesh	Gail Gas Limited	0.0068

24	Gwalior CGD Network		Aavantika Gas Limited	0.0098
25	Indore CGD Network		Aavantika Gas Limited	0.0646
			TOTAL	0.0813
26	Mumbai CGD Network	Maharashtra	Mahanagar Gas Limited	1.3688
27	Pune City including Pimpri Chichwad CGD Network		Maharashtra Natural Gas Limited	0.3543
28	Thane Rural and adjoining municipalities		Mahanagar Gas Limited	0.5849
			TOTAL	2.3081
29	Kota CGD Network	Rajasthan	Rajasthan State Gas Ltd.	0.0149
30	Hyderabad CGD Network	Telangana	Bhagyanagar Gas Limited	0.0456
31	Agartala CGD Network	Tripura	Tripura Natural Gas Ltd	0.0473
32	Dadra Nagar Haveli CGD Network	Union Terriortory	Gujarat Gas Limited	0.0008
			TOTAL	0.1086
33	Agra CGD Network	Uttar Pradesh	Green Gas Limited	0.0687
34	Bareilly CGD Network		Central U.P. Gas Limited	0.0308
35	Firozabad Geographical Area (Taj Trapezium Zone)		GAIL Gas Ltd	0.0193
36	Kanpur CGD Network		Central U.P. Gas Limited	0.1236
37	Khurja		Adani Gas Limited	0.0093
38	Lucknow CGD Network		Green Gas Limited	0.1246
39	Mathura CGD Network		JV of M/s DSM Infratech Pvt. Ltd. & M/s Saumya Mining Pvt. Ltd.	0.0245
40	Meerut CGD Network		Gail Gas Limited	0.0454
41	Moradabad		Siti Energy Limited	0.0175
			TOTAL	0.4636
	Total			7.6927

**ANNEXURE-II REFERRED IN REPLY TO PART (d) OF LOK SABHA
UNSTARRED QUESTION NO. 4037 TO BE ANSWERED ON 27.3.2017**

Details of CNG filling stations State/UT-wise

S.No.	State	No. of CNG Stations As on 01.3.2017
1	Andhra Pradesh	12
2	Telangana	24
3	Gujarat	380
4	Haryana	31
5	Madhya Pradesh	23
6	Maharashtra	241
7	Delhi/NCR	420
8	Rajasthan	3
9	Tripura	5
10	Karnataka	3
11	West Bengal	7
12	Uttar Pradesh	48
	Total	1197